COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 of 2015

Dated: 22nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab State Transmission Corpn. Ltd. ...Appellant(s)

Vs

Punjab State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>17.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt